



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/4200/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 7th August, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJDH/2373/2019, dtd. 03.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 03.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/1991/4201/1 dated 07.08.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Relso